

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel No.:011-23753915 / Fax No.:011-23753920

No.L-1/18/2010-CERC

Dated: 12.8.2013

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Second Amendment) Regulations, 2013.

In exercise of powers conferred under Section 178 of Electricity Act, 2003 (the Act), the Commission has made draft Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Second Amendment) Regulations, 2013 to amend Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2010. The draft regulation is annexed to this notice and can also be downloaded from the Commission's website, i.e. www.cercind.gov.in

2. Notice is hereby given under sub-section (2) of Section 178 of the Act read with the Electricity (Procedure for Previous Publication) Rules, 2005, inviting comments/suggestions/objections on the draft regulations which may be sent to the undersigned latest by **10.9.2013**.

3. The comments / suggestions / objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(A.K. Saxena)
Chief (Engineering)